security. Government will, therefore, reorient its interventions in the farm and nonfarm sectors to double the income of the farmers by 2022". To achieve the target of doubling of income of farmers by 2022, a Committee has been constituted under the Chairmanship of Additional Secretary, Department of Agriculture, Cooperation and Farmers Welfare for the following aspects:-

- (i) To study the current income level of farmers/agricultural labourers.
- (ii) To measure the historical growth rate of the current income level.
- (iii) To determine the needed growth rate to double the income of farmers/agricultural labourers by the year 2021-22.
- (iv) To consider and recommend various strategies to be adopted to accomplish (iii)
- (v) To recommend an institutional mechanism to review and monitor implementation to realise the goal.
- (vi) To examine any other related issue.

Welfare schemes for farmers

†549. SHRI RAM NATH THAKUR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that Government has decided to introduce various beneficial schemes in the agriculture sector for the welfare of farmers, if so, the details thereof;
- (b) whether it is also a fact that a provision has been made that the compensation for loss of crops to the farmers would be credited in their bank accounts; and
- (c) the details of productive schemes and the variety of new seeds which have been made available to the farmers this year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) Agriculture is a State subject. However, the Government of India supports the State Governments through various Central Sector and Centrally Sponsored Schemes for which financial assistance is provided in the sharing pattern of 60:40 to States (90:10 in case of North Eastern and Himalayan Region). The schemes being implemented by the Department of Agriculture, Cooperation and Farmers Welfare are for the welfare of the farmers. List of Schemes is given in Statement-I (See below).

(b) Vide Ministry of Home Affairs letter no. 32-7/2014-NDM-I dated 8th April, 2015, the State Governments are to take utmost care and ensure that all individual

[†] Original notice of the question was received in Hindi

beneficiary-oriented assistance is necessary/mandatory disbursed through the bank account (namely Jan Dhan Yojana etc.) of the beneficiary. These guidelines are for providing relief and not for compensation of loss of crops.

(c) The Department of Agriculture, Cooperation and Farmers Welfare is implementing Sub-Mission for Seeds and Planting Material (SMSP) under National Mission on Agricultural Extension and Technology (NMAET) w.e.f. 01.01.2014 on all India basis through State/UT Governments, State Seeds Corporation, State Seeds Certification Agencies, State Agriculture Universities, Krishi Vigyan Kendras, National Seed Corporation, etc. During financial year 2015-16, 31 new varieties of seeds of horticultural crops and 121 of new varieties of agricultural crops have been made available to the farmers. Similarly, during 2016-17, 96 new varieties of agricultural crops have been made available to the farmers.

Statement-I

List of Schemes being implemented by the Department of Agriculture, Co-operation and Farmers Welfare

Sl. No.	Name of the Scheme
1.	National Food Security Mission (NFSM)
2.	National Mission on Oilseeds and Oil Palm (NMOOP)
3.	Rainfed Area Development and Climate Change (RAD)
4.	Soil Health Management (SHM)
5.	Soil Health Card (SHC)
6.	Paramparagat Krishi Vikas Yojana (PKVY)
7.	Sub-Mission on Agriculture Extension (SMAE)
8.	National E-Governance Plan Agriculture
9.	Sub-Mission on Agriculture Mechanization (SMAM)
10.	Sub-Mission on Seeds and Planting Material (SMSPM)
11.	National Horticulture Mission (NHM)
12.	National Agroforestry and Bamboo Mission (NABM)
13.	Rashtriya Krishi Vikas Yojana (RKVY)
14.	Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) [For Micro Irrigation]
15.	Horticulture Mission for North East Himalayan States (HMNE & HS)